

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 05**  
**CA(CAA)-78(PB)/2019**

**IN THE MATTER OF:**

Opus Interflora Pvt. Ltd. and  
Tyfort Sales Promotion Pvt. Ltd.

..... Petitioners/Applicant

**Under Section 230-232**

**Order delivered on 08.05.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

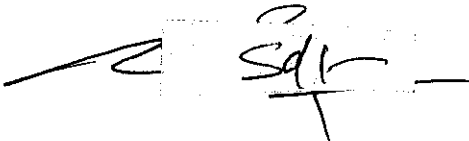
**PRESENT:**

For the Petitioner

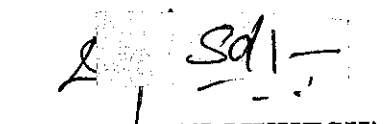
Ms. Rekha Mittal, PCS

**ORDER**

Arguments heard. Order reserved.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

08.05.2019  
Ritu Sharma